COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 265 OF 2015

Dated: 29th November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Vandana Global Ltd. …Appellant(s)
Vs.
Chhattisgarh State Power Distribution Company Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s)	:	Mr. Raunak Jain
Counsel for the Respondent(s)	:	Mr. K. Gopal Choudary for R-1 Mr. C. K. Rai Mr. Umesh Prasad for R-2 Mr. Girish Gupta (Rep.) for (Impleaded Respondent)

ORDER

List the matter on ***21.12.2016***. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk